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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 4614/2013 & CM APPL. 10584/2013

DEVANSH GASES PRIVATE LIMITEDPetitioner Through: Mr. Atul S. Mathur, Mr. Prabal

Mehrotra & Mr. Sarvapriya Makkar, Advs.

versus

NEW DELHI MUNICIPAL COUNCIL &

.....Respondents

Through: Mr. Chetan Sharma, ASG with Mr. Bharathi Raju, SPC & Mr. Amit Gupta, Mr. Saurabh Tripathi, Mr. Shubham Sharma & Mr. Vikramaditya Singh, Advocates for UOI

70

+ W.P.(C) 3758/2017 PRIYA SETHI & ANR

OTHERS

Through:

.....Petitioners

Mr. Arvind Nigam, Sr. Adv with Mr. Neeraj Yadav, Adv.

versus

NEW DELHI MUNICIPAL COUNCIL & ANR

	Respondents
Through:	Mr. Chetan Sharma, ASG with
	Mr. Bharathi Raju, SPC & Mr.
	Amit Gupta, Mr. Saurabh
	Tripathi, Mr. Shubham Sharma
	& Mr. Vikramaditya Singh,
	Advocates for UOI.
	Mr. Yoginder Handoo, ASC
	with Mr. Ashwin Kataria, Adv.
	for NDMC.

71

+ W.P.(C) 6475/2015

M/S CLARIDGES HOTEL (P) LTD.

.....Petitioner

Through: Mr. Aditya Malhotra, Ms. Tripti Kapoor, Ms. Eshita Gupta,

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Advs.

versus

NEW DELHI MUNICIPAL COUNCIL & ORS.

Through:

.....Respondents Mr. Chetan Sharma, ASG with Mr. Anil Soni, CGSC with Mr. Devvrat Yadav, GP. Mr. Yoginder Handoo, ASC with Mr. Ashwin Kataria, Adv. for NDMC.

72

+ W.P.(C) 2189/2016

M/S NIMBUS PROPMART PVT LTD AND ANR ...

Through:

.....Petitioners Mr. Debesh Panda & Mr. Kanishk Aggarwal, Advs.

versus

UNION OF INDIA AND ORS

.....Respondents

Mr. Chetan Sharma, ASG with Through: Mr. Bharathi Raju, SPC & Mr. Amit Gupta, Mr. Saurabh Tripathi, Mr. Shubham Sharma & Mr. Vikramaditya Singh, Advocates for UOI. Mr. Siddharth Panda, Mr. Anil Pandey, Adv for LAC/R-2. Mr. Manisha Agrawal Narain, CGSC with Mr. Sandeep Singh Samaria, Advocate for UOI. Mr. Yoginder Handoo, ASC with Mr. Ashwin Kataria, Adv. for NDMC.

73 +

W.P.(C) 5483/2020 & CM APPL. 31011/2020 (U/S 151 CPC),
CM APPL.31697/2021 (140 Days Delay in Reply), CM APPL.
41149/2021 (U/O 1 R. 10 CPC r/w S. 151 CPC)

ASHISH JAIN & ANR.

.....Petitioners

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Through: Mr. Amitabh Chaturvedi & Mr. Sangeeth Mohan, Advocates

versus

NEW DELHI MUNICIPAL COUNCILRespondent Through: Mr. Chetan Sharma, ASG with Mr. Bharathi Raju, SPC & Mr. Amit Gupta, Mr. Saurabh Tripathi, Mr. Shubham Sharma & Mr. Vikramaditya Singh, Advocates for UOI. Mr. Yoginder Handoo, ASC with Mr. Ashwin Kataria, Adv. for NDMC.

74

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W.P.(C) 13290/2018 & CM APPL. 20447/2021 (Direction),
CM APPL. 24859/2024 (Direction), CM APPL. 24860/2024 (120 Days Delay in Refiling)

M/S 21 CENTTURY CONSTRUCTIONS LIMITEDPetitioner

Through: Mr. Ashish Verma & Mr. Kartikey Bhargava, Advocates

versus

NEW DELHI MUNICIPAL COUNCIL AND ORS.

.....Respondents Through: Mr. Chetan Sharma, ASG with Mr. Bharathi Raju, SPC & Mr. Amit Gupta, Mr. Saurabh Tripathi, Mr. Shubham Sharma & Mr. Vikramaditya Singh, Advocates for UOI Mr. Ripudaman Bhardwaj, Advocate for UOI.

75

+ W.P.(C) 6394/2020 & CM APPL. 22583/2020 (Stay) BHARTI (RBM) HOLDINGS PVT LTDPetitioner

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Through: Mr. Debesh Panda & Mr. Kanishk Aggarwal, Advs.

versus

.....Respondent

Through: Mr. Chetan Sharma, ASG with Mr. Bharathi Raju, SPC & Mr. Amit Gupta, Mr. Saurabh Tripathi, Mr. Shubham Sharma & Mr. Vikramaditya Singh, Advocates for UOI Mr. Anil Soni, CGSC with Mr. Devvrat Yadav, GP for UOI. Mr. Abhinav Bajaj, ASC with Mr. Ashish Tiwari, ASC, Mr. Saksham Ojha, Ms. Geetanshi

Chandna & Mr. Tapas Tyagi,

Advs for NDMC.

76

+ W.P.(C) 13869/2021

M/S TRINITY BUILDCON INDIA PRIVATE LIMITED AND ANOTHERPetitioners Through: Mr. Gyanendra Kumar, Ms. Shreya Som, Ms. Shree Sinha & Mr. Shivam Tiwari, Advs.

versus

THE NEW DELHI MUNICIPAL COUNCIL & ORS.Respondents

Through: Mr. Chetan Sharma, ASG with Mr. Bharathi Raju, SPC & Mr. Amit Gupta, Mr. Saurabh Tripathi, Mr. Shubham Sharma & Mr. Vikramaditya Singh, Advocates for UOI. Mr. Sriharsha Peechara, SC with Mr. Akshat Kulshreshtha & Mr. D. S. Bhanu, Advs.

77 +

W.P.(C) 7094/2021 & CM APPL. 12947/2023 (Direction)

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PRIYA JAIN & ANR.

.....Petitioners

Through: Mr. Srinivasan Ramaswamy, Adv

versus

NEW DELHI MUNICIPAL COUNCIL & ORS.

ORS.		Respondents
	Through:	Mr. Chetan Sharma, ASG with
		Mr. Bharathi Raju, SPC & Mr.
		Amit Gupta, Mr. Saurabh
		Tripathi, Mr. Shubham Sharma
		& Mr. Vikramaditya Singh,
		Advocates for UOI
		Mr. Aditya Vikram Singh,
		Assistant Standing Counsel for
		NDMC.

78

+ W.P.(C) 9968/2021 NEELIMA TRIPATHI

Through:

.....Petitioner

Mr. Srinivasan Ramaswamy, Adv.

versus

NEW DELHI MUNICIPAL COUNCIL & ORS.

	Respondents
Through:	Mr. Chetan Sharma, ASG with
	Mr. Bharathi Raju, SPC & Mr.
	Amit Gupta, Mr. Saurabh
	Tripathi, Mr. Shubham Sharma
	& Mr. Vikramaditya Singh,
	Advocates for UOI
	Mr. Vijay Joshi and Mr.
	Kuldeep Singh, Advs. for R-3.
	Mr. Vipul Ganda, Additional
	Standing Counsel with Mr.
	Aditya Vikram Singh, Addl.
	Standing Counsel for NDMC.
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79 +

W.P.(C) 881/2022 NEELIMA TRIPATHI

.....Petitioner

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Through: Mr. Srinivasan Ramaswamy, Adv.

versus

NEW DELHI MUNICIPAL COUNCIL & ORS.

.....Respondents Through: Mr. Chetan Sharma, ASG with Mr. Bharathi Raju, SPC & Mr. Amit Gupta, Mr. Saurabh Tripathi, Mr. Shubham Sharma & Mr. Vikramaditya Singh, Advocates for UOI Mr. Vijay Joshi & Mr. Kuldeep Singh, Advocates for R-3. Mr. Yoginder Handoo, ASC with Mr. Ashwin Kataria, Adv. for NDMC.

80

 W.P.(C) 10206/2023 & CM APPL. 39531/2023 (Interim Stay), CM APPL. 24448/2024 (Direction)

CHANDA SINGH

.....Petitioner

Through:

n: Ms. Sanya Kumar & Mr. Sahil Ghai, Advs.

versus

NEW DELHI MUNICIPAL COUNCIL & ORS.

.....Respondents Mr. Chetan Sharma, ASG with Through: Mr. Bharathi Raju, SPC & Mr. Gupta, Saurabh Amit Mr. Tripathi, Mr. Shubham Sharma & Mr. Vikramaditya Singh, Advocates for UOI Bharathi Raju, Ms. Senior Counsel. Panel Mr. Venkatmani Tripathi, Advs. for UOI. Mr. Yoginder Handoo, ASC with Mr. Ashwin Kataria, Adv.

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for NDMC.

81

+ W.P.(C) 8827/2022 & CM APPL. 26624/2022 (Interim Direction), CM APPL. 6026/2023 & CM APPL. 26625/2022 ANIL KUMAR MEHRAPetitioner

Through:

: Mr. Sushil Dutt Salwan, Sr. Adv. with Mr. Arjun Garg, Adv.

versus

Through:

NEW DELHI MUNICIPAL COUNCIL

& ANR.

.....Respondents

Mr. Chetan Sharma, ASG with Mr. Bharathi Raju, SPC & Mr. Amit Gupta, Mr. Saurabh Tripathi, Mr. Shubham Sharma & Mr. Vikramaditya Singh, Advocates for UOI

82

W.P.(C) 17068/2022
 SUNIL VACHANI AND ANR
Petitioners
 Through: Mr. M.A. Niyazi, Ms. Kirti
 Bhardwaj & Mr. Nehmat Sethi,
 Advocates.

versus

NEW DELHI MUNICIPAL COUNCIL AND ANRRespondents Through: Mr. Chetan Sharma, ASG with

: Mr. Chetan Sharma, ASG with Mr. Bharathi Raju, SPC & Mr. Amit Gupta, Mr. Saurabh Tripathi, Mr. Shubham Sharma & Mr. Vikramaditya Singh, Advocates for UOI

83 +

W.P.(C) 1588/2023 M/S ATEEYA ESTATES PVT. LTD. & ANR.Petitioners Through: Mr. M.A. Niyazi, Ms. Kirti

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Bhardwaj & Mr. Nehmat Sethi, Advocates.

versus

NEW DELHI MUNICIPAL COUNCIL & ANR.

.....Respondents Through: Mr. Chetan Sharma, ASG with Mr. Bharathi Raju, SPC & Mr. Amit Gupta, Mr. Saurabh Tripathi, Mr. Shubham Sharma & Mr. Vikramaditya Singh, Advocates for UOI Mr. Yoginder Handoo, ASC with Mr. Ashwin Kataria, Adv. for NDMC.

84

+ W.P.(C) 17530/2022

RITU KHANNA

Through:

.....Petitioner

Mr. Sushil Dutt Salwan, Sr. Adv. with Mr. Arjun Garg, Adv.

versus

NEW DELHI MUNICIPAL COUNCIL & ANR.

....Respondents Through: Mr. Chetan Sharma, ASG with Mr. Bharathi Raju, SPC & Mr. Amit Gupta, Mr. Saurabh Tripathi, Mr. Shubham Sharma & Mr. Vikramaditya Singh, Advocates for UOI. Mr. Yoginder Handoo, ASC with Mr. Ashwin Kataria, Adv. for NDMC.

85

+ W.P.(C) 923/2023

ANITA SINGHVI

Through:

.....Petitioner Mr. Amitabh Chaturvedi & Mr. Sangeeth Mohan, Advocates

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versus

NEW DELHI MUNICIPAL COUNCIL & ORSRespondents Mr. Chetan Sharma, ASG with Through: Mr. Bharathi Raju, SPC & Mr. Amit Gupta, Mr. Saurabh Tripathi, Mr. Shubham Sharma & Mr. Vikramaditya Singh, Advocates for UOI. Mr. Neeraj Kumar, ASC with Mr. Dhruv Mohan & Ms. Madhu Vishnoi. Advs for NDMC. W.P.(C) 3311/2023 FOUR CORNER DEVELOPERS PVT LTD

Through: Mr. Amitabh Chaturvedi & Mr. Sangeeth Mohan, Advocates

versus

NEW DELHI MUNICIPAL COUNCIL & ORS.

	Respondents
Through:	Mr. Chetan Sharma, ASG with
	Mr. Bharathi Raju, SPC & Mr.
	Amit Gupta, Mr. Saurabh
	Tripathi, Mr. Shubham Sharma
	& Mr. Vikramaditya Singh,
	Advocates for UOI

87

+ W.P.(C) 2196/2023

& ANR.

M/S SINDHU REALTORS LTD. & ANR.Petitioners

Through: Mr. Amitabh Chaturvedi & Mr. Sangeeth Mohan, Advocates

versus

NEW DELHI MUNICIPAL COUNCIL & ORS.

.....Respondents

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1.





Through: Mr. Chetan Sharma, ASG with Mr. Bharathi Raju, SPC & Mr. Amit Gupta, Mr. Saurabh Tripathi, Mr. Shubham Sharma & Mr. Vikramaditya Singh, Advocates for UOI. Mr. Tushar Sannu, ASC for NDMC.

88

+ W.P.(C) 5409/2024 & CM APPL. 22342/2024 (Interim Stay)

MD OVERSEAS PVT Through:

.....Petitioner

Mr. Anukrit Gupta & Mr. Arbaaz Hussain, Advs.

versus

NEW DELHI MUNICIPAL COUNCIL & ORS.Respondents Through: Mr. Sanjay Sharma, ASC with Mr. Anand Kumar Sharma, Adv with Mr. Ankit Goel, ALO for NDMC. Mr. Udit Malik, ASC (Civil), GNCT of Delhi with Mr. Vishal Chanda, Adv.

89

 W.P.(C) 8663/2024 & CM APPL. 35483/2024 (Interim Stay), CM APPL. 35439/2024 (Ex.) KANWAR BHARTENDER SINGH & ANR.
 Through: Mr. Amit. Sothing Mr.

Through: Mr. Amit Sethi & Ms. Ekadhana Sethi, Advocates

versus

NEW DELHI MUNICIPAL COUNCIL

& ANR.

.....Respondents Through: Mr. Sanjay Sharma, ASC with Mr. Siddharth Nayak, Asstt. SC & Mr. Raghav Khanna, Advocate for R-1.

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Mr. Jagdish Chandra, CGSC with Mr. Shubham Kumar Mishra, Adv.

CORAM: HON'BLE MR. JUSTICE YASHWANT VARMA HON'BLE MR. JUSTICE RAVINDER DUDEJA

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ORDER 26.09.2024

1. We take on board the oral prayer made by learned counsels for the petitioners in WP(C) Nos. 3758/2017, 13869/2021, 8827/2022 & 17530/2022, who seek to implead the Union of India as a party respondent.

2. The prayer as made is granted. Let the amended memo of parties be placed on the record on or before the next date of hearing.

3. We also request the learned Additional Solicitor General to take appropriate steps and ensure that a comprehensive reply and which could be adopted for all matters in this batch is also placed on the record on behalf of the Union within a period of eight weeks.

4. Let this batch be re-notified for 03.12.2024.

YASHWANT VARMA, J

RAVINDER DUDEJA, J

SEPTEMBER 26, 2024 sk

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